

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.121/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No.46/2015	
NAME OF THE COMPANY	GSR Textiles Private Limited	
NAME OF THE PETITIONER(S)	G Srinivasa Rao	
NAME OF THE RESPONDENT(S)	GSR Textiles Private Limited & (05) Others	
UNDER SECTION	397/398	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaran	Pcs	9849056652	L
VS-Rain	Advocate	98	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S. Rain Respondents 12 to S.	Advocate	98480.83415	uples
		20	
	ORDER		

Heard, Mr.S.Chidambaram, the Learned Counsel for the Petitioner, Mr.V.S.Raju, the learned Counsel for the Respondent.

The Both the parties requests time, post the matter on 17-11-2017 under the caption "Part-Heard".

Case is posted to 17-11-2017.

Member (T)

Member (J)

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